## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4346
ANSWERED ON:20.04.2015
SHARING OF COST OF RAILWAY PROJECTS
Chavan Shri Ashok Shankarrao;Kirtikar Shri Gajanan Chandrakant;Patil Shri Sanjay(Kaka) Ramchandra

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that the State Government of Maharashtra has agreed to share the cost of certain railway projects which are being implemented by the Railways in the State;
- (b) if so, the details thereof along with the names of the projects; and
- (c) the time by which the said projects are likely to be sanctioned?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNTARRED QUESTION NO. 4346 BY SHRI ASHOK SHANKARRAO CHAVAN, SHRI GAJANAN KIRTIKAR & SHRI SANJAY KAKA PATIL TO BE ANSWERED IN LOK SABHA ON 20.04.2015 REGARDING SHARING OF COST OF RAILWAY PROJECTS

(a) & (b): Three new line projects falling partly or fully in the State of Maharashtra, viz. Ahmednagar-Beed-Parli Vaijnath, Wadsa-Gadchiroli and Wardha-Nanded via Yavatmal- Pusood have been taken up wherein the cost is shared by Government of Maharashtra. In addition, one gauge conversion project, viz., Nagpur-Nagbhir has also been included in the Budget on cost sharing basis with Government of Maharashtra subject to requisite government approvals.

Apart from above, surveys for Manmad-Indore (339 km), Pune-Nashik (266 km), Karad-Chiplun (112 km) and Gadchandur-Adilabad (70 km) new line projects falling partly or fully in the State of Maharashtra have been completed where Government of Maharashtra agreed to share the cost of these projects.

In view of unremunerative nature, huge throwforward of ongoing new line projects and limited overall availability of funds, these projects could not be processed for sanctioning.

(c): No time lines have been decided for sanctioning these projects.